## CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

ORIGINAL APPLICATION NO.060/01418/2018

Chandigarh, this the 11th day of December, 2018

CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) & HON'BLE MS. P. GOPINATH, MEMBER (A)

S.C. Kapil son of Sh. Kali Charan, aged 55 years, ICC/Sr. GP/CGWB, NWR CHD-2) # 1779, Sector 7 C, Chandigarh.

....Applicant

(Present: Mr. Naresh Kumar Bedi, Advocate)

## **Versus**

- 1. Secretary, Union of India, Ministry of Water Resources, Rafi Marg, New Delhi 110001.
- 2. Regional Director, CGWB, NWR, Bhujal Bhawan, Plot No. 3 B, Sector 27, Madhya Marg, Chandigarh 160019.
- 3. Regional Director, CGWB NHR Dove Cottage Ram Nagar, Dharamshala 176215.
- 4. Chairman, Central Ground Watr Board, Bhujal Bhawan, NH-IV, Faridabad 121001.

Respondents

## ORDER (Oral) SANJEEV KAUSHIK, MEMBER (J)

- 1. The present O.A. is directed against reply to legal notice, therefore, we are not inclined to entertain this O.A.
- 2. At this stage, learned counsel prayed that he may be allowed to withdraw the present O.A., with liberty to the applicant to file it afresh with better particulars.
- 3. Ordered accordingly.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

Dated: 11.12.2018

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